

(b) if so, the number of meetings held; and

(c) the results achieved?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) No special officer has been appointed for the purpose, but the recommendations of the Pay Commission are being examined by Government in consultation with the Director General of Civil Aviation.

(b) and (c). Do not arise.

Shri S. M. Banerjee: The Pay Commission has recommended only six or seven pay scales for so many categories of employees in Civil Aviation. I want to know whether the employees' representatives will be consulted at the time of fixing of their salaries and to discuss other points raised by the Pay Commission.

Mr. Speaker: The same question was asked a few days back, and the hon. Finance Minister said he was not going to consult. All the representations had already been received by the Pay Commission, and they would examine them.

Shri S. M. Banerjee: May I submit for your information....

Mr. Speaker: The hon. Member wants to make suggestions in the Question Hour.

Shri S. M. Banerjee: My question was based on the information given by the Minister that for the P. & T. employees an officer is there, and he is discussing not the fundamental things, but the other issues arising out of them.

Mr. Speaker: No, no. Questions have been asked whether, notwithstanding the fact that one person is the representative, they would receive representations now. The Finance Minister said no new representations would be received.

Shri S. M. Banerjee: This is about civil aviation.

Mr. Speaker: Does he mean to say that the hon. Finance Minister does not control all the Ministries?

Shri S. M. Banerjee: Not that, Sir.

Mr. Speaker: We are trying to force the Government to do a thing they are not willing to.

Shri S. M. Banerjee: They are willing, that is why I asked.

Mr. Speaker: If he is willing, let the Finance Minister make a statement later on.

Traffic Department in Delhi Administration

*1563. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state:

(a) whether a proposal to set up a Traffic Department in the Delhi Administration to tackle the manifold problems of transportation in urban Delhi is under consideration of the Union Government;

(b) if so, the nature of the scheme; and

(c) the brief details thereof?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) No, Sir.

(b) and (c). Do not arise.

Shri Ram Krishan Gupta: May I request that Question No. 1565 may be answered, because it is very important? There was some news also in the papers about leakage of report. Therefore, I request you that it may be taken up.

Mr. Speaker: Is the hon. Minister willing to answer?

The Deputy Minister of Irrigation and Power (Shri Hathl): Yes.

Bhakra Mishap Enquiry Report

*1565. **Shri Ram Krishan Gupta:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Committee appointed to investigate into the causes of Bhakra mishap has completed enquiry and submitted report; and

(b) if so, the details thereof?

Shri Hathi: (a) Yes, Sir. The report has been submitted to the Punjab Government.

(b) The report is under examination by that Government.

Shri Ram Krishan Gupta: May I know whether any officer has been held guilty for this accident?

Shri Hathi: The report has been submitted to the Punjab Government and it is being considered by that Government. We have not yet got the report.

Shri Ram Krishan Gupta: May I know whether it is a fact that the committee consulted Dr. Slocum, the American expert, before submitting the final report, and if so, what his opinion was in this regard?

Shri Hathi: As I have just stated, the report has been submitted to the Punjab Government and that is being considered by that Government. We have not yet got the details of the report.

Shri Hem Barua: May I know whether the Government of India have any information as to the fact that this report is one of the most non-committal reports, that has ever been submitted, and that it does not apportion any blame on anybody?

Shri Hathi: My reply is very clear. That report has been submitted to the Punjab Government, and that Government are examining it.

Shri Braj Raj Singh: May I know whether Government have any idea as to when they are expecting to receive this report themselves? May I know whether they have asked the Punjab Government to give a copy to them?

Shri Hathi: The Punjab Government received it only a few days back, and they may take some time, and then it will come to us in due course.

Shri D. C. Sharma: May I know whether the report will be laid on the Table of the House and will be discussed on the floor of this House?

Shri Hathi: It all depends; only after its receipt, we can say.

WRITTEN ANSWERS TO QUESTIONS

Railway Sleepers

***1545. Shri Bibhuti Mishra:** Will the Minister of Railways be pleased to state:

(a) whether Government propose to purchase wood from Nepal for railway sleeper;

(b) if so, the quantity thereof; and

(c) the rate at which it would be purchased?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir.

(b) The demand for sleepers of durable species such as Sal is very high and all available sleepers can be purchased within the ceiling rates. Actual purchases vary from year to year but in 1960-61, the following minimum quantities are proposed to be purchased:

Track Sleepers—11,405 Nos.

Specials—3,00,000 Cft.

(c) A statement is laid on the Table of the Lok Sabha.

STATEMENT

Track Sleepers and Specials are proposed to be purchased against tenders for 1960-61 at rates within the ceiling limits as indicated below:—

CELLING RATES

Track sleepers	B.G.	Rs. 22.00 per sleeper
	M.G.	Rs. 10.75 " "
	N.G.	Rs. 6.50 " "
Specials	5' to 6'	Rs. 7.25 per cft.
	7' to 8'	Rs. 7.50 " "
	9'	Rs. 8.00 " "